

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.47/95

Tuesday, this the 8th day of August, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

1. C Sahadevan,
Casual Lower Division Clerk,
Passport Office, Trivandrum.
2. Sreedharan Nair.K,
Daily rated Clerk,
Passport Office, Trivandrum.
3. Lali ML,
Daily rated Clerk,
Passport Office, Trivandrum.
4. Beena CS,
Daily rated Clerk,
Passport Office, Trivandrum.
5. Sreela CL,
Daily rated Clerk,
Passport Office, Trivandrum.
6. Letha.CS,
Daily rated Clerk,
Passport Office, Trivandrum.
7. Reena MR,
Daily rated Clerk,
Passport Office, Trivandrum.
8. Jiji J,
Daily rated Clerk,
Passport Office, Trivandrum.
9. Anitha VR,
Daily rated Clerk,
Passport Office, Trivandrum.
10. Jayakumar KV,
Daily rated Clerk,
Passport Office, Trivandrum.
11. Letha Kumari G,
Daily rated Clerk,
Passport Office, Trivandrum.
12. Raji MR,
Daily rated Clerk,
Passport Office, Trivandrum.

- Applicants

By Advocate Mr MR Rajendran Nair

Vs

1. Union of India represented by
Secretary to Government,
Ministry of External Affairs,
New Delhi.
2. Joint Secretary and Chief Passport Officer,
Ministry of External Affairs,
New Delhi.
3. The Passport Officer,
Passport Office,
Trivandrum.

- Respondents

By Advocate Mr Mary Help John David J, Additional Central
Government Standing Counsel

The application having been heard on 8.8.95 the Tribunal
on the same day delivered the following:

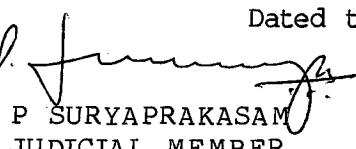
O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants herein who were earlier working in the
Trivandrum Passport Office as daily rated Casual Labourers
appeared for an examination conducted by the Staff Selection
Commission on behalf of the respondents, but were not successful.
Learned counsel for applicants prays that they may be permitted
to make a representation to the first respondent. We permit them
to do so within one month. If such a representation is made,
first respondent will consider it and pass appropriate orders within
three months from the date of its receipt.

2. Application is disposed of as aforesaid. No costs.

Dated the 8th August, 1995.


P. SURYAPRAKASH
JUDICIAL MEMBER


P. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER